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Title: Need to establish a permanent circuit bench of Kolkata High Court at Jalpaiguri.

SHRIMATI MINATI SEN (JALPAIGURI): Sir, in Nineties of the last Century, the hon. High Court of Calcutta had agreed to establish a Circuit Bench of Calcutta High Court at Jalpaiguri to ensure timely disposal of cases within the financial means of the poor people of North Bengal[Ih89].

Recently, I was informed by the hon. Minister of Law *vide* his letter dated 20<sup>th</sup> June, 2006 that the Cabinet has approved the proposal for setting up of the Circuit Bench of the Calcutta High Court at Jalpaiguri by an Executive Order of the President. I was also assured by the hon. Minister that the Presidential Order in this regard would be issued shortly.

Sir, people of the entire North Bengal are waiting anxiously for ceremonial opening of the Circuit Bench of the Calcutta High Court at Jalpaiguri.

I would, therefore, urge upon the Government to expedite the case without any further delay.